

for roads to be included in the Third Five Year Plan and the physical targets likely to be achieved as a result of the programmes included in the Third Plan.

Plots in Defence Colony

4650. Shri Hem Barua: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) whether it is a fact that Government have issued notices to the junior officers who are allotted plots of land in the Defence Colony, Delhi as a measure of settlement and rehabilitation and asked the allottees to construct their houses within a month; and

(b) if so, the details of this scheme?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). Under the terms of the lease the allottees of plots in Defence Colony were required to construct their houses within a period of one year from the date of lease. This period in a number of cases has long since expired. Such allottees, irrespective of their rank or status, who have not yet constructed their houses have, therefore, been served with notices to start construction within one month of the date of receipt of the notice. No discrimination is made in this connection between junior and senior officers.

Pasighat Co-operative Saw Mill, NEFA

4651. Shri D. Ering: Will the Prime Minister be pleased to state:

(a) whether it is a fact that most of the share holders of Pasighat Kebang Koret Saw Mill (Pasighat Co-operative Saw Mill) have withdrawn their shares from the society;

(b) if so, what are the causes; and

(c) whether any enquiry has been made into this matter and the findings thereon?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b) The Pasighat

Kebang Koret Saw Mill has 500 share holders. Only two withdrew their shares during 1960-61 as they were in need of money. Four new share holders joined the Society during this period.

(c) No enquiry is necessary as there has not been any abnormal withdrawal of shares.

Supplies to NEFA

4652. Shri D. Ering: Will the Prime Minister be pleased to state:

(a) whether Government have received complaints from the civilians about the supply discrepancies against the Directorate of the NEFA;

(b) whether it is not a fact that sometimes supplies meant for the civilians and the local people do not reach the destination in time according to the requirements; and

(c) whether sometimes, specified goods are not supplied as requisitioned by the civil authorities?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) No such complaint has been received.

(b) The bulk of the supplies for the NEFA are carried by air. Due to the unfavourable weather conditions and other limiting factors, it is not always possible to undertake airlift as soon as the demand is received. Every effort is, however, made to meet these demands expeditiously.

(c) The airlift entails very heavy expenditure. It is, therefore, confined by and large to essential commodities. Airlift of non-essential items is not permitted.

Local Productivity Council

4653. Shri D. C. Sharma: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Local Productivity Councils started by the National Productivity Council are not functioning well; and